

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 4071/2023 in C.P. (IB)/3163(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 4071/2023 Vikas Kasliwal Vs. Ravi
Prakash Ganti
IN THE MATTER OF
Indiabulls Commercial Credit Ltd
V/s
Mandakini Hospitality Pvt Ltd**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4071 of 2023:- Counsel, Mansha Bharia a/w Suman Gupta
appeared for the Applicant, Counsel, Chirag Kamdar a/w Samurddhi
Mali appeared for the Respondent no. 2 and Mr. Ravi Prakash Ganti,
Liquidator in person present. At request of the Counsel for the Applicant
list this matter on **07.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)